

(ख) किसानों से अधिक किस भाव पर खरीदी जाती है और सरकार किस भाव पर बेचती है ?

बिस्व मंत्री (श्री सि० त० कृष्णामाचारी) :

(क) और (ख). सदन का मेज पर एक विवरण रख दिया गया है जिसमें पूछा गई बातों के सम्बन्ध में जानकारी दी गई है ।
[संविधान परिशिष्ट २, अनुसूचक संख्या १४]

Black-listing of Organisations

130. Shri Surendranath Dwivedy: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a number of organisations have been black-listed for purposes of participation in them by Government Employees; and

(b) if so, the names of those organisations and the reasons which prompted Government to think that association with them of Government employees is not desirable?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Government servants are precluded under their Conduct Rules from associating themselves with any political party or with any organisation which takes part in politics. Government have impressed upon their servants separately that there may be certain cultural organisations which have ostensibly no connection with politics but may on occasions take a political stand and, for this reason, association with such organisations also should be avoided. But these are general instructions, and no organisation as such has been specifically black-listed.

(b) Does not arise.

Welfare of Scheduled Castes and Scheduled Tribes

131. Shri Thimiah: Will the Minister of Home Affairs be pleased to state:

(a) whether the whole amount allotted for the uplift of the Schedules

Castes and Scheduled Tribes under the First Five Year Plan has been spent; and

(b) the main items of scheme on which the amount has been spent?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Yes, Sir.

(b) The main items for which Central grants were given to the States for the uplift of Scheduled Castes and Scheduled Tribes were:

(A) Scheduled Castes

(i) Intensive propaganda for removal of untouchability particularly in rural areas through approved non-official organisations which might include.

(a) holding of social melas;

(b) issuing appropriate posters for display at public places;

(c) printing of small pamphlets and booklets; and

(d) showing of cinema films.

(ii) Housing.

(iii) Drinking Water facilities.

(iv) Education (Hostels and scholarships).

(v) Cottage Industries.

(vi) Agriculture.

(B) Scheduled Tribes

1. Housing.

2. Drinking Water facilities.

3. Educational Development (including hostels, scholarships, book-grants, mid-day meals and Ashram Schools).

4. Agricultural Development including minor irrigation.

5. Public Health including medical facilities for eradication of V.D., T.B., Yaws etc. from tribal areas.

6. Improvement of communications.
tions

7. Development of Cottage Industries.

8. Forest Co-operative Societies and Grain Golas.

Post-War Reconstruction Fund

132. Shri Karni Singhji: Will the Minister of Defence be pleased to state:

(a) the amount allotted to the Rajasthan Government for the Ex-servicemen's Post-war Reconstruction Fund during each of the years 1954-55 and 1955-56;

(b) the amount that has been spent by the Rajasthan Government out of the Ex-servicemen's Post-war Reconstruction Fund during each of the years 1954-55 and 1955-56, particularly with reference to the Bikaner Division; and

(c) the number of ex-servicemen allotted land in Rajasthan particularly in the Canal area in the Bikaner Division and the acreage of the land so allotted?

The Deputy Minister of Defence (Sardar Majithia): (a) No allotment was made during these years. Annual allotments are not made to State from this fund. Share of each State was released at one time. Rajasthan's allotment of Rs. 36.14 lakhs was released in February, 1947.

(b) and (c). The information is being collected and will be laid on the Table of Lok Sabha as soon as possible.

भारतीय वायुसेना का लापता डकोटा

१३३. श्री रघुनाथ सिंह : क्या प्रति-
रक्षा मंत्री यह बताने की कृपा करेंगे कि क्या
यह सच है कि भारतीय वायु सेना का एक
डकोटा विमान जो श्रीनगर (काश्मीर) जा
रहा था ८ मई से लापता है और उसे गुप्त
कृपा मन लिया गया है ?

प्रतिरक्षा मंत्री (सरदार व जीठिया) :
जी हाँ । अभी तक खोज जारी है ।

DEATH OF SHRI T. PRAKASAM

Shri Venkatasubbalah (Adoni):
May I draw the attention of the House
to the demise of Shri T. Prakasam?

Mr. Speaker: I have already got
the news. The hon. Home Minister.

The Minister of Home Affairs
(Pandit G. B. Pant): Mr. Speaker,
Sir, we are all deeply grieved to read
in the papers this morning the sad
news of the demise of Shri T. Pra-
kasam. His life was devoted to the
service of the country. He took a
prominent part in the struggle for
independence, suffered privations and
hardships and was always in the
vanguard of the struggle.

He was widely respected in Andhra
and he was architect of that new
State. He was known for his courage
and also for his constructive genius.
He devoted his energy and his talents
to the service of the people of
Andhra primarily and of the
entire country generally. The coun-
try is poorer for his death. I would
request you to convey to the members
of the bereaved family the sympathies
of this House.

The Prime Minister and Minister of
External Affairs (Shri Jawaharlal
Nehru): Mr. Speaker, Sir, I have
very little to add to the tribute the
Home Minister paid to Mr. Prakasam.
I was associated with him, I suppose,
so far as I can remember,—for quite
over 35 years, ever since the early
twenties, and came to appreciate many
of his qualities, even though some-
times we did not wholly agree about
matters. There is no doubt about the